

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-11-2023 AT 03.00 P.M THROUGH VIDEO CONFERENCING:

**PRESENT: SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/96(CHE)2023
NAME OF THE PETITIONER : Latha Balasubramanian
NAME OF THE RESPONDENT(S) : GP Engineers Pvt Ltd & 15 others
UNDER SECTION : Sec 213,241,242,337 - 341 of CA, 2013

ORDER

Ld. Counsel Mr.Pawan Jhabakh appears for the Petitioner.

Pleadings are complete.

Reply/counter filed by Respondent No.1.

Preliminary reply/Counter filed by Respondents No.2 to 14.

List the Petition on **06.12.2023** on its maintainability/hearing.


**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

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**SANJIV JAIN
MEMBER (JUDICIAL)**